



**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

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**NOTIFICATION**

No:- 481

Dated:- 11-10-2010

It is notified that November 13, 2010 shall be the working day for the High Court of J&K (Kashmir Province) instead of October 6, 2010, which was declared as Holiday on account of Urs Shaikh Noor-ud-Din. Likewise November 27, 2010 shall be the working day for the High Court instead of October 23, 2010, which is declared as Holiday.

**By Order.**

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*11.10.2010*  
**(J. R. Kotwal)**  
**Registrar General**

No:- 7730-47/N9  
Copy to :-

Dated:- 11-10-2010

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Registrar Vigilance, High Court of J&K, Srinagar,
- 3-4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
....for information.
5. Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
with the request to place the same before His Lordship.
6. Secretary to Govt., Law Deptt., Civil Secretariat, Srinagar,  
....for information and necessary action.
- 7-8. President, Bar Association, Jammu/Srinagar,
9. Director Information, J&K, Jammu/Srinagar,  
....for :-
  - a. publication in the next issue of the Daily Excelsior, the Kashmir Times, the State Times, the Greater Kashmir and the Srinagar Times;
  - b. publicity through electronic media.
10. Incharge NIC, for uploading on website. *sgo*
11. Office file.

*sgo*  
*K.K. Watei*  
*11.X.10*  
**(K. K. Watei)**  
**Deputy Registrar (Admn.)**

*11/10* *W/10*

HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR


NOTIFICATION

No. 266

Date: 23.07.10

In continuation to this Registry Notification No.264-A dated 25.06.2010, it is hereby notified that the last date for submission of application forms to the posts in the cadre of District Judges by direct recruitment in the grade of Rs.16750-400-19150-450-20500, is extended upto 10<sup>th</sup> of August, 2010.

All the terms and conditions will remain same, as already notified in Notification No.264-A dated 25.06.2010.


  
(Jawid Ahmad)  
Registrar General

No:- 4343-51/G1S

Dated:- 23.07.10

Copy of the above forwarded to the:-

1. Principal Secretary to the Hon'ble Chief Justice,
- 2-3. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
- 4-5. Joint Registrars(Judicial), High Court of J&K, Jammu/Srinagar,  
.....for information and necessary action
6. Director Information, J&K, Jammu/Srinagar,  
....for :-
  - a. publication in the next issue of the Daily Excelsior, the Kashmir Times, the State Times, the Greater Kashmir and the Srinagar Times;
  - b. publicity through electronic media.
7. President, Bar Association, Jammu/Srinagar, with the request to paste the Notification on the Notice Board.
8. Incharge NIC, for uploading on website.
9. Office file.

  
(K. K. Wafar)  
Deputy Registrar(Admn.)